NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 72/2010	TP 25/16	Hearing	397-398	Sealit Gaskets Pvt. Ltd., & 6 Others Vs K. Raheja Hotels & Estates Pvt. Ltd., & 6 Others.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	R.U. Beveli forteolia effolla 9448844554.	forR-3	Ros'
2.	For Petitioners 1, 2, 3, 4, 6 and 7 [MANEESHA KI 9742731248.	PETITION 1,2,31416 and 7:	Adit

Counsel for petitioner and respondents are present. Stay continues. List it on 02.06.2017.

MEMBER (J)

MEMBER (T)